

CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANAVAR, PRL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY 26.05.2021

MORNING SESSION	AFTERNOON SESSION
1. OS 220-2009	16.OS 324-2008
2. OS 206-2015	17.OS 384-2012
3. OS 192-2016	18.OS 40-2013
4. OS 182-2018	19.OS 114-2013
5. OS 283-2020	20.EX 22-2014
6. OS 26-2021	21.EX 14-2016
7. OS 50-2021	22.EX 15-2016
8. OS 116-2021	23.FDP 2-2018
9. OS 500-2014	24.FDP 1-1993
10.OS 66-2019	25.CC 526-2012
11.OS 62-2014	26.CC 768-2012
12.OS 36-2019	27.CC 1278-2012
13.OS 140-2013	28.CC 51-2009
14.OS 240-2010	29.CC 209-2008
15.OS 404-2012	30.CC 861-2012

Hosakote

Dated: -25.05.2021

Prl. Civil Judge & JMFC.,  
Hosakote


Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL  
JUDGE AND JMFC., HOSAKOTE FOR THE DAY **26.05.2021**

<b>MORNING SESSION HEARING</b>	<b>AFTERNOON SESSION HEARING</b>
1. OS 73/2004	16. OS 103/2012
2. OS 230/2008	17. OS 541/2014
3. OS 255/2008	18. OS 215/2015
4. OS 317/2012	19. OS 255/2015
5. OS 385/2012	20. OS 157/2016
6. OS 81/2014	21. OS 395/2016
7. OS 249/2016	22. OS 141/2017
8. OS 13/2018	23. OS 221/2017
9. OS 153/2018	24. OS 205/2018
10. OS 259/2018	25. OS 25/2019
11. OS 45/2019	26. OS 101/2020
12. OS 291/2019	27. OS 219/2020
13. OS 311/2019	28. FDP 1/2021
14. OS 251/2020	29. Ex 18/2018
15. OS 61/2021	
	<b>JUDGMENTS</b>
	30. OS 58/2020

Hosakote  
25.05.2021

  
Addl. Civil Judge & JMFC.,  
Hosakote

**Note:**

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.